

Annexure-7

Name of the corporate debtor: Bard Roy Infotech Private Limited; Date of commencement of liquidation: 12/09/2023; List of stakeholders as on: 31/12/2023

List of operational creditors (Government Dues)

(Amount in ₹)

| Sl. No. | Details of Claimant | | | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any | |
|---------|--|--|--------------------|---------------------------|----------------|---------------------------|-----------------|---|---|--|----------------------------|--|--------------------------|------------------------------------|-----------------|--|
| | Department | Government | Identification No. | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien / attachment removed? (Yes/No) | % share in total amount of claims admitted | | | | | | |
| 1 | The Commissioner of Commercial Taxes, Govt. of West Bengal | Directorate of Commercial Taxes, Govt. of West Bengal | | | 1,53,96,795.00 | 1,53,96,795.00 | | | | 7.13 | | | | | | As per claim received during CIRP Period |
| 2 | Employees' Provident Fund Organisation | Statutory Organisation under Ministry of Labour and Employment, Govt. of India | | | 41,35,257.00 | 41,35,257.00 | | | | 1.92 | | | | | | As per claim received during CIRP Period |
| 3 | The Asstt. Commissioner of State Tax, Ahmedabad | The Asstt. Commissioner of State Tax, Ahmedabad, Govt. of Gujrat | | 12-10-2023 | 22,79,678.00 | 22,79,678.00 | | | | 1.06 | | | | | | |
| | | | | | 2,18,11,730.00 | 2,18,11,730.00 | | | | 10.11 | | | | | | |